

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **17.02.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/CP/CA No	:	MA/99/2019 in CP/55/IB/2018 in TCP/225/2017
NAME OF PETITIONER	:	Regional Provident Commissioner - 1 Tirunelveli
NAME OF RESPONDENT	:	Karpagam Spinners Pvt Ltd & 1 Another
SECTION	:	33(2) of IBC

ORDER

None appears for the Regional Provident Fund Commissioner. In relation to R2 / Liquidator is being represented by Mr. Vidhya Shankar, Advocate. Mr. K. Muralidharan, Advocate represents for the ESIC.

In relation to non-representation on the part of the Applicant, we direct the **Registry** to issue notice to the Applicant to put in their appearance on the next date of hearing without fail.

Post this matter on **30.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)